

HARYANA VIDHAN SABHA

Starred Questions

**To be asked at a meeting of the Haryana Vidhan Sabha to be held on
Wednesday, the 18th March, 2015.**

Panchayat Land of Uhlawas Village (GGN)

***534. SH. OM PARKASH YADAV M.L.A.** :Will the Development and Panchayat Minister be pleased to state:-

- a) whether it is a fact that in 2009 December, 5 acres and 3 Marla of Panchayat Land of Uhlawas village Gurgaon was given to Rajiv Gandhi Charitable Trust on lease for 33 years for setting up a Charitable Eye Hospital at the rate of Rs.3 lakh per acre with 5 per cent annual increase together with the stipulation that the hospital would be constructed within a period of two years of the lease; if so, the status of the project; and
- b) whether there was any illegality in abovesaid land lease?

**Chandigarh:
The 13th March, 2015**

**SUMIT KUMAR,
Principal Secretary,
Haryana Vidhan Sabha**